

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No: Estt/HC/2025/ 521

Date: 11.09.2025

Following candidates who were appointment as System Assistant (Probationer Trainee) vide order no. Estt/HC/2025/264 dated 29.05.2025 with the direction to join their duties upto 13.06.2025. Thereafter, their joining time was extended upto 28.8.2025 vide notice dated 18.08.2025 but they failed to report for joining their duties upto extended time i.e. 28.08.2025, therefore, appointment of these candidates to the post of System Assistant is hereby cancelled with immediate effect:-

S.N.	Merit No.	Name of Candidates Sarva Shri/ Ms.	D.O.B.	Male/ Female	Cat./Sub.Cat.	Place of Posting
1.	22	Bhikesh Bishnoi	24.09.1994	Male	OBC-NCL	RHC, Jodhpur
2.	136	Rahul Mahawar	08.07.1995	Male	SC	Tonk
3.	161	Parul Vaishanv	24.11.1997	Female	OBC-NCL	Bhilwara

By Order

10-9-2025

REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)05/2023/ 2680

Date: 11.09.2025

Copy forwarded to the following through e-mail /Whatsapp for information and necessary action:-

1. Registrar(Admn/Exam/Class-I&II/CPC/Rules/Vig/Writs/OSD(F&I) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. District & Sessions Judge, Tonk & Bhilwara.
4. Confidential Section, Rajasthan High Court, Jodhpur.
5. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
6. Concerned .....
7. Personal file.

10-9-2025

REGISTRAR (ADMN.)